

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU**  
(Chief Justice's Secretariat)

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**ORDER**

No.: 1489 of 2023/Psy

Dated: 16-12-2023

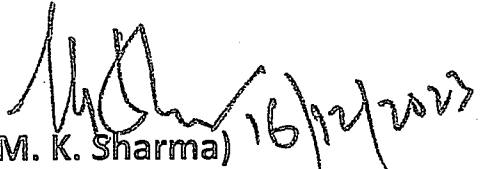
In partial modification to High Court Order No. 1412 of 2023/Psy dated 05.12.2023, the following transfers and postings of the Senior Assistant and Junior Assistant in the Subordinate Judiciary of Srinagar Division are hereby ordered:

1. Sh. Mohd. Maqbool Ganai, Senior Assistant (Record Keeper) in the Court of Principal District & Sessions Judge, Kupwara under transfer to the Court of Chief Judicial Magistrate, Bandipora as Senior Assistant (Civil Clerk) is now attached in the Court of Pr. District & Sessions Judge, Budgam. However, he shall continue to draw his salary from the Court of Pr. District & Sessions Judge, Kupwara
2. Ms. Toiba Ashraf, Jr. Assistant (Copyist) under transfer to the Court of Pr. District & Sessions Judge, Shopian is now transferred and her services are kept at the disposal of Pr. District & Sessions Judge, Pulwama for further posting.

**Note:-**

1. *All the Presiding Officers are directed to ensure that transferees are relieved within 10 days from the date of issuance of this order. After the completion of 10 days the transferees shall be deemed to be relieved from their place of postings. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.*

By Order of Hon'ble the Chief Justice.

  
(M. K. Sharma) 16/12/2023

Principal Secretary to  
Hon'ble the Chief Justice.

No:- 1294-1302/Psy-643 Dated:- 16-12-2023

**Copy to the:-**

1. Registrar General, High Court of J&K and Ladakh.
2. Registrar Vigilance, High Court of J&K and Ladakh.
3. Registrar Rules, High Court of J&K and Ladakh, Jammu.

.....for information.

4. Pr. District & Sessions Judge, Bandipora, Kupwara, Shopian & Pulwama for information & necessary compliance.
5. Chief Judicial Magistrate, Bandipora for information.
- ✓ 6. CPC, e-Court, High Court of J&K, Jammu for uploading the same in the High Court website.
7. Director Finance, High Court of J&K and Ladakh for information.
8. Chief Librarian, High Court Wing, Jammu / Srinagar.
9. Order file.

  
Principal Secretary to  
Hon'ble the Chief Justice.